<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 59 OF 2018

Dated: 29th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

T.C. Terrytex Limited				Appellant(s)
	Versus			
Punjab State Power Corpora	tion L	imited & Anr.	••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Ankit Goel Ms. Urvi Kapoor		
Counsel for the Respondent(s)	:	Ms. Swapna Seshadri Ms. Ashwin Ramanathan foi	r R-1	
		Mr. Sakesh Kumar for R-2		

<u>ORDER</u>

Learned counsel for respondent No.1 has filed reply.

Learned counsel for other respondents may file reply along with IA on or before 27.11.2018 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 04.12.2018 with advance copy to the other side.

List the matter on 05.12.2018.

(S. D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk